

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

ROC.NO. 1757/SO/2020

DATE: 10.01.2022

C I R C U L A R No.01/SO/2022

Sub:- High Court for the State of Telangana – Circular No.23/SO/2020 in Roc.No.1757/SO/2020, dt.22.12.2021 regarding filing of documents in Subordinate Courts in the State of Telangana – Use of A4 size papers with printing on both sides w.e.f.01.04.2022 – Further instructions – Issued.

- Ref:1) Letter dt.15.12.2021 from the Chairman, Bar Council of State of Telangana along with the representation of Advocate & Member.
2) High Court's Circular No.23/SO/2020 in Roc.No. 1757/SO/2020 dated 22.12.2021.
3) Letter dt.28.12.2021 from the Chief Judge, City Civil Court, Hyderabad and received certain representations.

Attention is invited to the High Court's Circular 2nd cited.

Considering the letter of the Chief Judge, City Civil Court, Hyderabad and certain Bar Associations in the State, the High Court hereby extends the time granted in Circular No.23/SO/2020 in Roc.No. 1757/SO/2020 dated 22.12.2021, upto 01.04.2022.

Further, it is also directed that the Depositions, Judgments, Decrees, Proceedings, etc., be printed in A4 size paper instead of foolscap/Legal paper.

Therefore, as directed, all the Unit Heads in the State are instructed to to see that above instructions are complied with and Unit Heads are further directed to circulate a copy of the circular to all the Judicial Officers/Courts in your Unit to follow the instructions scrupulously.


REGISTRAR (ADMINISTRATION)
I/C REGISTRAR GENERAL

To

1. The Principal Secretary to the Hon'ble the Chief Justice (with a request to place before the Hon'ble the Chief Justice for His Lordship's kind perusal).
2. All the Personal Secretaries to the Hon'ble Judges (with a request to place before the Hon'ble Judges for their Lordship's kind perusal).
3. All the Registrars, High Court for the State of Telangana.
4. All the Unit Heads in the State of Telangana. {with a request to display in the notice board}
5. The Secretary, High Court Bar Association, High Court buildings, Hyderabad.
6. The Secretary, Bar Council for the State of Telangana, Hyderabad.
7. The Director, Telangana State Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Secretary, High Court Legal Services Committee, Hyderabad.
10. All the Officers, High Court for the State of Telangana, Hyderabad.
11. All the Section Officers/Section Heads, High Court for the State of Telangana, Hyderabad.